

**RESUME OF WORK DONE BY  
LOK SABHA**

**SECOND LOK SABHA—TWELFTH SESSION**

*14th November to 23rd December, 1960)*



**LOK SABHA SECRETARIAT  
NEW DELHI**

RESUMÉ OF WORK DONE BY LOK SABHA DURING THE  
TWELFTH SESSION OF SECOND LOK SABHA

Period of Session: 14th November to 23rd December, 1960.

Number of Sittings: 30.

Number of Sitting hours, 191 hours and 52 minutes.

1. *Adjournment Motions:*

Consent withheld by the Speaker: 33\*.

Admitted: Nil.

2. *Bills:*

A. GOVERNMENT BILLS

(i) *Introduced:*

1. The Mahendra Pratab Singh Estates (Repeal) Bill, 1960.
2. The Preventive Detention (Continuance) Bill, 1960.
3. The Forward Contracts (Regulation) Amendment Bill, 1960.
4. The Railway Passenger Fares (Amendment) Bill, 1960.
5. The Industrial Employment (Standing Orders) Amendment Bill, 1960.
6. The Tripura Excise Law (Repeal) Bill, 1960.
7. The Appropriation (Railways) No. 5 Bill, 1960.
8. The Maternity Benefit Bill, 1960.
9. The Appropriation (No. 5) Bill, 1960.
10. The Indian Tariff (Amendment) Bill, 1960.
11. The Acquired Territories (Merger) Bill, 1960.
12. The Constitution (Ninth Amendment) Bill, 1960.
13. The Industrial Finance Corporation (Amendment) Bill, 1960.
14. The Telegraph Laws (Amendment) Bill, 1960.
15. The Marking of Heavy Packages (Amendment) Bill, 1960.
16. The Criminal Law Amendment Bill, 1960.
17. The Two-Member Constituencies (Abolition) Bill, 1960.
18. The Specific Relief Bill, 1960.
19. The Limitation Bill, 1960.

(ii) *Bills passed by Rajya Sabha laid on the Table:*

- (1) The British Statutes (Application to India) Repeal Bill, 1960.
- (2) The Repealing and Amending Bill, 1960.

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\*In addition notices of 8 adjournment motions were admitted as Calling Attention Notices.

- (3) The Children Bill, 1960.
- (4) The Salar Jung Museum Bill, 1960.
- (iii) Referred to Select Committee:
  - (1) The Preference Shares (Regulation of Dividends) Bill 1960.
- (iv) Referred to Joint Committee:
  - (1) The Maternity Benefit Bill, 1960.
- (v) Joint Committee—Evidence on Bill laid on the Table:
  - Evidence before the Joint Committee on the Motor Transport Workers' Bill, 1960.
- (vi) Joint Committee—Extension of time for the presentation of the Report:
  - (1) Joint Committee on the Motor Transport Workers' Bill, 1960—time extended upto 5th December, 1960.
  - (2) Joint Committee on the Religious Trusts Bill, 1960—time extended upto the 28th February, 1961.
- (vii) Report of Select Committee presented:
  - (1) Preference Shares (Regulation of Dividends) Bill, 1960.
- (viii) Report of Joint Committee presented:
  - (1) The Motor Transport Workers Bill, 1960.
- (ix) Bills passed:
  - (1) The Motor Vehicles (Second Amendment) Bill, 1960.
  - (2) The Employees' Provident Funds (Amendment) Bill, 1960.
  - (3) The Bilaspur Commercial Corporation (Repeal) Bill, 1960.
  - (4) The Indian Aircraft (Amendment) Bill, 1960, as passed by the Rajya Sabha.
  - (5) The Indian Museum (Amendment) Bill, 1960, as passed by Rajya Sabha.
  - (6) The Mahendra Partab Singh Estates (Repeal) Bill, 1960.
  - (7) The Companies (Amendment) Bill, 1959, as reported by the Joint Committee.
  - (8) The Preventive Detention (Continuance) Bill, 1960.
  - (9) The Appropriation (Railways) No. 5 Bill, 1960.
  - (10) The Indian Post Office (Amendment) Bill, 1960.
  - (11) The Appropriation (No. 5) Bill, 1960.
  - (12) The Forward Contracts (Regulation) Amendment Bill, 1960.
  - (13) The Railway Passenger Fares (Amendment) Bill, 1960.
  - (14) The Tripura Excise Law (Repeal) Bill, 1960.
  - (15) The Prevention of Cruelty to Animals Bill, 1960, as passed by Rajya Sabha.
  - (16) The Industrial Employment (Standing Orders) Amendment Bill, 1960.

- (17) The Preference Shares (Regulation of Dividends) Bill, 1960, as reported by the Select Committee.
  - (18) The Motor Transport Workers' Bill, 1960, as reported by the Joint Committee.
  - (19) The Indian Tariff (Amendment) Bill, 1960.
  - (20) The Acquired Territories (Merger) Bill, 1960.
  - (21) The Constitution (Ninth Amendment) Bill, 1960.
  - (22) The Industrial Finance Corporation (Amendment) Bill, 1960.
  - (23) The Children Bill, 1960, as passed by Rajya Sabha.
  - (24) The Telegraph Laws (Amendment) Bill, 1960.
  - (25) The British Statutes (Application to India) Repeal Bill, 1960, as passed by Rajya Sabha.
  - (26) The Repealing and Amending Bill, 1960, as passed by Rajya Sabha.
- (x) Bill returned by Rajya Sabha—Laid on the Table:
- (1) \*The Dowry Prohibition Bill, 1960.
- (xi) Bills passed by the Houses of Parliament and assented to by the President—laid on the Table:
- (1) The Taxation Laws (Amendment) Bill, 1960.
  - (2) The Appropriation (Railways) No. 4 Bill, 1960.
  - (3) The Appropriation (No. 3) Bill, 1960.
  - (4) The Drugs (Amendment) Bill, 1960.
  - (5) The Appropriation (No. 4) Bill, 1960.
  - (6) The Central Excises (Conversion to Metric Units) Bill, 1960.
  - (7) The Delhi Primary Education Bill, 1960.
  - (8) The Customs Duties and Cesses (Conversion to Metric Units) Bill, 1960.
  - (9) The Banking Companies (Amendment) Bill, 1960.
  - (10) The Delhi Land Holdings (Ceiling) Bill, 1960.
  - (11) The Tripura Municipal Law (Repeal) Bill, 1960.
  - (12) The International Development Association (Status Immunities and Privileges) Bill, 1960.
  - (13) The Manipur Land Revenue and Land Reforms Bill, 1960.

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\*Rajya Sabha insisted upon the amendment made by them in the Bill which had not been agreed to by Lok Sabha.

- (14) The Plantations Labour (Amendment) Bill, 1960.
- (15) The Banking Companies (Second Amendment) Bill, 1960.
- (16) The Standards of Weights and Measures (Amendment) Bill, 1960.
- (17) The Indian Trade Unions (Amendment) Bill, 1960.
- (18) The Tripura Land Revenue and Land Reforms Bill, 1960.
- (19) The Indian Aircraft (Amendment) Bill, 1960.
- (20) The Indian Museum (Amendment) Bill, 1960.

#### B. PRIVATE MEMBERS' BILLS

##### (i) Bills introduced:

- (1) The Industrial Disputes (Amendment) Bill, 1960 (*Insertion of new Chapter VAA*) by Shri T. B. Vittal Rao.
  - (2) The Employees Provident Funds (Amendment) Bill, 1960 (*Substitution of new section for section 6*) by Shri T. B. Vittal Rao.
  - (3) The Charitable Trusts Bill, 1960 by Shri Ram Krishan Gupta.
  - (4) The Delhi Rent Control (Amendment) Bill, 1960 (*Amendment of Section 14*) by Shri K. T. K. Tangamani.
  - (5) Junior Artistes' (Regulation of Employment) Bill, 1960 by Shri Narayan Ganesh Goray.
- (2) Motion for introduction negatived.  
The Prevention of Cow Slaughter (for Union Territories) Bill, 1960, by Pandit Brij Narayan "Brajesh".

##### (ii) Bills withdrawn:

- (1) The Ban on Export of Cattle Feed Bill, 1958, by Shri Jhulan Sinha.
- (2) The Indian Institute of Archaeology Bill, 1960 by Shri C. R. Narasimhan.

##### (iii) Bill negatived:

- (1) The Abolition of Employment of Casual Labour Bill, 1958 by Shri Aurobindo Ghosal.

##### (iv) Bill returned by Rajya Sabha with amendments—Amendments agreed to:

The Code of Criminal Procedure (Amendment) Bill, 1959 (*Amendment of Section 198*) by Shrimati Subhadra Joshi.

##### (v) Under consideration:

The Code of Criminal Procedure (Amendment) Bill, 1960 (*Amendment of Sections 107, 129, 144 and insertion of new section 131A*) by Shri K. T. K. Tangamani.

## 3. Calling Attention—Statements Made/Laid Regarding Notices Under Rule 197 :

Sl. No.	Subject	Name of Member	Name of Minister and date of the Statement
1	2	3	4
1	Reported change in the policy of the Government regarding the latitude given to the private sector in mining coal.	Shri Braj Raj Singh	Sardar Swaran Singh 17-11-1960
2	Policy of the Government allowing exporters of groundnut oil to import Coconut oil and copra.	Shri P. Kunhan	Shri Satish Chandra 25-11-1960.
3	Surrender of duty protection by Standard Vacuum Refining Company.	Shri Raghunath Singh	Shri K. D. Malviya 28-11-1960.
*4	Reported partial closure of Ordnance Factories in Kanpur due to shortage of Power.	Shri S. M. Banerjee	Shri Kotha Raghuramaiah 28-11-1960.
5	Agreement on Indo-Pakistan rail-link.	Shri N.R.M. Swamy	Shri Jagjiwan Ram 30-11-1960.
6	Accident to one of the Potential Transformers at Bhakhra Dam on 13-11-1960.	Shri Diwan Chand Sharma	Hafiz Mohammad Ibrahim 1-12-1960
*7	Raid by armed Pakistanis into the Indian village Bhairabnagar near Silchar.	Shri S. M. Banerjee	Shri Jawaharlal Nehru 7-12-1960.
8	Reported decision of the Government regarding permission to private sector to set up pig iron plants upto one lakh tons capacity.	Shri Braj Raj Singh	Sardar Swaran Singh 7-12-1960.
9	India's disapproval of recognising the decision of South Africa to become a republic in the Commonwealth on the basis of a split white majority vote.	Shri Raghunath Singh	Shri Jawaharlal Nahru 8-12-1960.
10	Indo-Pakistan trade talks held recently at Karachi.	Shri Surendra Mahanty	Shri Satish Chandra 9-12-1960.
11	Appointment of Shri A. K. Chanda, former Comptroller and Auditor General as Chairman, Finance Commission.	Shri S. M. Banerjee	Shri Morarji Desai 12-12-1960.

\*An Adjournment Motion on the subject was admitted as a Calling Attention Notice.

1	2	3	4
12	Difficulties faced by Woollen Mills in Northern India as a sequel to the Woollen Textile (Production and Distribution Control) Order, 1960.	Shri S. M. Banerjee	Shri Manubhai Shah 13-12-1960.
13	Reported deaths and injuries to sepoy of an advance party of Manipur Rifles in an encounter with Naga Hostiles on 9-12-1960.	Shri Braj Raj Singh	Shri Govind Ballabh Pant 15-12-1960.
*14	Reported dismissal of the Nepalese Cabinet by the King of Nepal.	Shri Braj Raj Singh	Shri Jawaharlal Nehru 16-12-1960.
15	Strike by some of the workers engaged in construction work at the Rourkela Fertilizer Plant.	Shrimati Mafida Ahmed.	Sardar Swaran Singh 16-12-1960.
16	Reported offensive launched by Jotedars against 'Kurfā' sub-tenants at Baisnabpur in Tripura.	Shri Dasaratha Deb	Shri Govind Ballabh Pant 20-12-1960.
17	Prevalence of slavery in North-East Frontier Agency.	Shri Atal Bihari Vajpayee.	Shrimati Lakshmi N. Menon 21-12-1960.
18	Discovery of oil at Rudrasagar, Assam.	Shri Raghunath Singh.	Shri Keshava Deva Malviya 22-12-1960.
19	Plans and estimated cost of constructing an oil refinery in Gujarat and of laying pipe lines from Gujarat to Bombay.	Shri Indulal Kanaiyalal Yajnik.	Shri G. P. Sinha 23-12-1960.
20	Reported demolition of huts of the Scheduled Caste people by the Delhi Development Authority in Delhi.	Shri Bhaurao Krishnarao Gaikwad	Shri D. P. Karmarkar 23-12-1960.
21	Order of Government of India forbidding rehabilitation grant to the displaced persons settled in districts other than Jammu and Kashmir State.	Shri Inder J. Malhotra.	Shri P. S. Naskar 23-12-1960.
22	Reported decision of the Government to reverse the existing scheme of voluntary movement of refugees to Dandakaranya.	Shri Indrajit Gupta	Shri P. S. Naskar 23-12-1960.

\*An adjournment Motion on the subject was admitted as a Calling Attention Notice.

4. *Financial Business :*

(i) *Supplementary Demand for Grant (Railways)*

Subject	Presented on	Voted on
1. Supplementary Demand for Grant (Railways) for 1960-61	28-11-1960	5-12-1960

(ii) *Supplementary Demands for Grants (General)*

Subject	Presented on	Voted on
1. Supplementary Demands for Grants (General) for 1960-61	29-11-1960	7-12-1960

5. *Half-an-hour discussion under Rule 55 :*

Subject	Name of Member	Date
1. Nalagarh Committee	Shri Inder J. Malhotra	28-11-1960
2. Fixation of minimum prices of various agricultural commodities.	Shri Braj Raj Singh	6-12-1960
3. PL 480 Funds for West Bengal	Shri Hirendra Nath Mukerjee	7-12-1960
4. Raw Materials Committee	Shri Chintamani Panigrahi	15-12-1960
5. Assistant Superintendents' Examinations	H.H. Maharaja Pratap Keshari Deo.	19-12-1960
6. Central Institute of Fisheries Education	Shri K. K. Warrior	20-12-1960
7. Implementation of Election Commission recommendations.	Shri K. T. K. Tangamani	22-12-1960
8. State Trading Corporation	Shri Surendra Mahanty	22-12-1960
9. Children of Political sufferers	Shri Bhakt Darshan	23-12-1960

6. *Discussion on matters of Urgent Public Importance under Rule 193 :*

Subject	Name of Member	Date
1. Indus Waters Treaty	Sardar Iqbal Singh	30-11-1960
2. Appointment of Shri A. K. Chanda, former Comptroller and Auditor General, as Chairman, Finance Commission.	Shri R. K. Khadilkar	21-12-1960



7. *Members :*

## (i) Oath or Affirmation

Name of Members who made and subscribed Oath or Affirmation and took their seats	Language of Oath or Affirmation	Date on which Oath or Affirmation was made
1. Shri Bhawani Prasad (Sitapur—U.P.)	Oath in Hindi . . .	25-11-1960
2. Shri Ramrao Narayanrao (Jalna—Maharashtra)	Oath in English . . .	28-11-1960
3. Shri Patil, Tukaram Shankar (Akola—Maharashtra)	Oath in English . . .	13-12-1960
4. Shri Vaddepalli Kasiram (Nalgonda—Andhra Pradesh)	Oath in Telugu . . .	19-12-1960
5. Shri Narindra Kumar (Nagaur—Rajasthan)	Oath in English . . .	20-12-1960

## (ii) Leave of Absence

Name of Member	Period for which leave granted
(1) Shri Laisram Achaw Singh	1st August to 9th September, 1960 (Eleventh Session) and 14th November to 2nd December, 1960 (Twelfth Session)
(2) Shri Chandikeshwar Sharan Singh Ju Deo	1st August to 17th August, 1960 (Eleventh Session)
(3) Shri B. Pocker . . . . .	22nd August to 9th September, 1960 (Eleventh Session) and 25th November to 23rd December, 1960 (Twelfth Session)
(4) Shri Balasaheb Salunke . . . . .	1st August to 22nd August, 1960 (Eleventh Session) and 14th November to 23rd December, 1960 (Twelfth Session)
(5) Shri Fatchesinhrao Pratapsinhrao Gackwad	16th August to 9th September, 1960 (Eleventh Session)
(6) Shri Kamal Narain Singh . . . . .	1st August to 20th August, 1960 (Eleventh Session)
(7) Shri K. Ashanna . . . . .	17th August to 9th September, 1960 (Eleventh Session)
(8) Sardar Baldev Singh . . . . .	1st August to 9th September, 1960 (Eleventh Session)
(9) Shri Rungsung Suisa . . . . .	23rd August to 9th September, 1960 (Eleventh Session)
(10) Shri S. Easwara Iyer . . . . .	1st August to 9th September, 1960 (Eleventh Session)
(11) Shri R. Narappa Reddy . . . . .	1st August to 9th September, 1960 (Eleventh Session)

Name of Member	Period for which leave granted	
(12) Shri Dinesh Singh .	14th November to 23rd December, (Twelfth Session)	1960
(13) Shri Nemi Chandra Kasliwal	14th November to 23rd December, (Twelfth Session)	1960
(14) Shri A. Doraiswami Gounder .	14th November to 15th December, (Twelfth Session)	196
(15) Shri Uma Charan Patnaik	14th November to 23rd December, (Twelfth Session)	1960
(16) Shri U. Muthuramalinga Thevar	14th November to 23rd December, (Twelfth Session)	1960
(17) Shri Etikala Madhusudan Rao	14th November to 23rd December, (Twelfth Session)	1960
(18) Shri R. Kanakasabai	14th November to 23rd December, (Twelfth Session)	1960
(19) Shrimati Renuka Ray	14th November to 30th November, (Twelfth Session)	1960
(20) Pandit Hiralal Shastri	14th November to 12th December, (Twelfth Session)	1960
(21) Shri J. Rameshwar Rao .	16th November to 23rd December, (Twelfth Session)	1960
(22) Shri Narasingha Malla Deb	14th November to 12th December, (Twelfth Session)	1960
(23) Rani Manjula Devi	14th November to 7th December, (Twelfth Session)	1960
(24) Shri S. C. Choudhury	14th November to 23rd December, (Twelfth Session)	1960
(25) Shri C. D. Pande .	14th November to 8th December, (Twelfth Session)	1960
(26) Shri R. M. Hajarnavis	14th November to 23rd December, (Twelfth Session)	1960
(27) Shri Laxmi Narayan Bhanja Deo	14th November to 23rd December, (Twelfth Session)	1960
(28) Pandit Thakur Das Bhargava	22nd November to 23rd December, (Twelfth Session)	1960
(29) His Highness Maharajadhiraj Mahara- walji Shri Raghunath Singhji Bahadur	14th November to 23rd December, (Twelfth Session)	1960

8. *Obituary References:*

Name	Date on which reference made
1. Shri Kankipati Veranna Padalu, Sitting Member of Second Lok Sabha .	14-11-1960
2. Dr. Pramatha Nath Banerjea, Member of the former Central Legislative Assembly . . . . .	Do.
3. Shri Hem Chandra Naskar, Member of the Constituent Assembly of India . . . . .	Do.
4. Shri C. C. Biswas, member of the former Central Legislative Assembly and the Provisional Parliament . . . . .	12-12-1960
5. Shri Vinayak Rao Balashankar Vaidya, Member of the Constituent Assembly of India and Provisional Parliament . . . . .	23-12-1960

9. *Motions :*

Brief Subject	Under Rule	Member	Date of Discussion	Decision of the House
1. Annual Report of the Indian Refineries Limited for the period from 22-8-1958 to 31-3-1959.	191	Shri Diwan Chand Sharma.	21-11-60	Adopted.
2. International situation with particular reference to the matters that have come before the U.N. General Assembly.	342	Shri Jawaharlal Nehru.	22-11-60 23-11-60	A substitute motion moved by Shri D. C. Sharma was adopted.
3. Report of Direct Taxes Administration Enquiry Committee, 1958-59.	191	Shri S.M. Banerjee	29-11-60	Adopted.
4. Production, distribution and export of sugar.	191	Shri Rajendra Singh.	7-12-60	Adopted.
5. Sports in India with special reference to loss of Olympic supremacy in Hockey	342	Shri Hirendra Nath Mukerjee.	8-12-60	
*6. Publication on Public Sector Industries.	191	Shri Harish Chandra Mathur	13-12-60 14-12-60	Adopted.
*7. Public Sector Undertakings.	342	Do.	Do.	
8. Report of Nayveli Lignite Corporation Limited for 1958-59	191	Shri K.T.K. Tangamani.	15-12-60	Adopted.
9. Report of Intermediate Ports Development Committee.	191	Shri T.B. Vittal Rao.	21-12-60	Adopted.

\*Discussed together.

10. *Question of Privilege :*

Brief Subject	Name of Member	Date on which mentioned in the House	Decision of the House
1. Statement made by the Prime Minister in Lok Sabha on 14-11-1960 with regard to the ratification of Indus Waters Treaty.	Shri Atal Bihari Vajpayee	16-11-60	Consent withheld by the Speaker.
2. Certain matters about the Speaker relating to the Business of the House published in the September 26, 1960 issue of the Time (Weekly News-magazine—USA).	Shri A. M. Tariq	17-11-60	The House agreed to treat the matter as closed in view of the apology tendered by the local correspondent of the Time magazine.

11. *Papers laid on the Table :*  
By Government

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12. *Petitions :*  
Presented by Members

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13. *Questions Answered :*

(1) Starred .	1106
(2) Unstarred	2390
(3) Short Notice .	14

14. *Resolutions :*

## (i) Government Resolution

Subject	Minister	Date of Discussion	Decision of the House
1. Report of Railway Convention Committee.	Shri Jagjiwan Ram	5-12-60 6-12-60	Adopted.

## (ii) Private Members' Resolutions

Subject	Member	Date of Discussion	Decision of the House
1. Target of Shipping	Shri Raghunath Singh	3-9-60 18-11-60	Withdrawn by the leave of the House.
2. Nationalisation of General Insurance	Shri T. B. Vittal Rao	18-11-60 2-12-60 16-12-60	Negated.
3. New marking system of voting.	Shri Bibhuti Mishra	2-12-60 16-12-60	Withdrawn by the leave of the House.
4. Contribution under coal mines provident fund scheme.	Shri K. K. Warrior	16-12-60	Discussion not concluded.

## 15. Statements by Ministers :

Subject	Name of Minister	Date
1. Indus Waters Treaty	Hafiz Mohammed Ibrahim	14-11-60
2. Consideration of the Companies (Amendment) Bill, 1959, as reported by the Joint Committee.	Shri Satya Narayan Sinha	Do.
3. Government business for the week commencing 21-11-1960.	Do.	18-11-60
4. Export of Wheat and Rice from the Madhya Pradesh Food Zone.	Shri S. K. Patil.	24-11-60
5. Government business for the week commencing 28-11-1960.	Shri Satya Narayan Sinha	25-11-60
6. Meeting of Commonwealth Prime Ministers	Shri Jawaharlal Nehru	29-11-60
7. Clarification of reply given on 24-8-1960 to SQ 692 re Sahitya Ratna Examination.	Dr. B. V. Keskar.	29-11-60
8. Recent incidents involving Indian Army personnel in Congo.	Shri Jawaharlal Nehru	30-11-60
9. Indo-Pakistan Financial Talks	Shri Morarji Desai.	1-12-60
10. Government's policy towards non-Scheduled operators.	Shri Ahmed Mohiuddin	1-12-60
11. Government business for the week commencing 5-12-1960.	Shri Satya Narayan Sinha	2-12-60
12. Change in Government business for the week commencing 5-12-1960.	Shri B. R. Bhagat (On behalf of Shri Satya Narayan Sinha).	2-12-60
13. Incidents that occurred on 24-11-1960 near Gurdwara Rakabganj in New Delhi	Shri Govind Ballabh Pant.	5-12-60
14. Discussions between the Central Government and Government of West Bengal regarding transfer of Berubari to Pakistan.	Shri Jawaharlal Nehru	5-12-60
15. Correcting the reply given on 9-9-1960 to S. Q. 1230 regarding Sanskrit Commission.	Dr. K. L. Shrimali.	7-12-60
16. Government business for the week commencing 12-12-1960.	Shri Satya Narayan Sinha	9-12-60
17. Correcting the reply given on 21-11-1960 to SQ. 269 re Indian Team in Rome Olympics.	Dr. K. L. Shrimali.	12-12-60
18. Situation in Congo	Shri Jawaharlal Nehru	Do.
19. Raid by armed Pakistanis into the Indian village Bhairabnagar near Silchar.	Do.	Do.
20. Government business for the week commencing the 19th December, 1960.	Shri Satya Narayan Sinha	16-12-60
21. Situation in Laos	Shri Govind Ballabh Pant (on behalf of Shri Jawaharlal Nehru).	20-12-60

Subject	Name of Minister	Date
22. Cloth Prices	Shri Lal Bahadur Shastri	21-12-60
23. Discussions with E.N.I.'s Team	Shri Keshava Deva Malaviya.	22-12-60

16. Number of Divisions held :

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